that this House do recommend to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the name of ten members to be appointed by Rajya Sabha to the Joint Committee.'

The above motion was adopted by Lok Sabha at its sitting held on Tuesday, the 12th May, 2015.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON WATER RESOURCES

PROF. MRINAL MIRI (Nominated): Sir, I lay on the Table, a copy (in English and Hindi) of the Fourth Report of the Department-related Parliamentary Standing Committee on Water Resources (2014-15) on "Issues concerning flood management, compensation and status of ownership of submerged and eroded land in the country including compensation to farmers for loss of their crops destroyed by floods and right to disposal of the sand left in the fields of the farmers" pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation.

CORRIGENDUM TO THE REPORT OF PUBLIC ACCOUNTS COMMITTEE

SHRI SHANTARAM NAIK (Goa): Sir, I lay on the Table, a copy (in English and Hindi) of the Corrigendum to the Eighth Report of the Public Accounts Committee (2014-15) on the subject 'Water Pollution in India' withdrawing the Corrigendum laid on the Table of the Rajya Sabha on the 29th April, 2015.

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Eighty-first Report of the Department-related Parliamentary Standing Committee on Finance

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS; AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I make a statement regarding the status of implementation of recommendations contained in the Eighty-first Report of the Department-related Parliamentary Standing Committee on Finance on the action taken by the Government on the Sixth Report of the Committee on "Inflation and Price Rise" pertaining to the Ministry of Finance.